

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 124**

**IA(CA) No.26/2022  
and  
CP No.39/Chd/Hry/2022**

**IN THE MATTER OF:-**

Union of India, MCA, through ROC

...Petitioner

Versus

Castex Technologies Ltd.

...Respondent

**Under Section: 241, 242, 244, CA 2013, R 11 IBC 2016**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-  
Court Officer

Tanvi  
19.07.2024